

## Annexure-7

Name of the corporate debtor: Primrose Infratech Private Limited ; Date of commencement of CIRP:04.01.2019; List of creditors as on: 04.11.2024

## List of operational creditors (Government dues)

(Amount in Rs.)

| Sl No. | Details of claimant                                                   |                          | Details of claim received |                 | Details of claim admitted |                                            |                        |                                         | Amount of contingent claim | Amount of any Mutual dues, that may be set-off | Amount of claim under verification | Amount of claim not admitted | Remarks, if any                                                                                                                                                     |
|--------|-----------------------------------------------------------------------|--------------------------|---------------------------|-----------------|---------------------------|--------------------------------------------|------------------------|-----------------------------------------|----------------------------|------------------------------------------------|------------------------------------|------------------------------|---------------------------------------------------------------------------------------------------------------------------------------------------------------------|
|        | Department                                                            | Government               | Date of receipt           | Amount Claimed  | Amount of claim admitted  | Nature of claim                            | Whether related party? | % of voting share in CoC, if applicable |                            |                                                |                                    |                              |                                                                                                                                                                     |
| 1      | Greater Noida Industrial Authority Development                        | Uttar Pradesh Government | 15.10.2019                | 55,96,80,208.00 | 55,46,74,874.00           | Secured Operational creditors against land | NA                     | NA                                      | No                         | No                                             | Nil                                | 5,005,334.00                 | Claim was admitted as operational creditors now converted to secured operational creditors as per consolidated evoting result dated 15.05.2024 of 13th CoC meeting. |
| 2      | Income Tax Office Ward 20(1) Room No 218 CR Building New Delhi-110002 | Income Tax Department    | 04.10.2024                | 3,93,43,017.00  | NIL                       | Operational creditors                      | NA                     | NA                                      | No                         | No                                             | Nil                                | 39,343,014.00                | The claim has been filed after a delay of approximately 2000 days, we are not in the position to admit the same                                                     |
| Total  |                                                                       |                          |                           | 599,023,225.00  | 554,674,874.00            |                                            |                        |                                         |                            |                                                |                                    | 44,348,348.00                |                                                                                                                                                                     |

